

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 712 of 2019

IN THE MATTER OF:

Bhagwan Singh Rawat

...Appellant

Vs

State Bank of India & Anr.

....Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Ayush Agrawal, Mr. Vikrant Singh, Mr. Mangesh Krishna, Mr. Saikat Sarkar, Mr. Arjun Asthana and Ms. Sreenita Ghosh, Advocates

**For Respondents: Mr. Ankur Mittal and Mr. Karan Setiya, Advocates
Mr. Abhishek Anand, Advocate**

ORDER

27.08.2019 Due to paucity of time, the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on **17th September, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)